Education set up by the Indo-Pakistan Joint Commission held its first meeting on 20th February, 2007 in New Delhi and identified, among others, the following areas for collaboration:

- (i) Exchange of printed material on educational development in the two countries;
- (ii) Exchange of experiences between National Book Foundation in Pakistan and National Book Trust (NBT) and the National Council for Educational Research & Training (NCERT) in India for the reproduction of books required for education; and
- (iii) Exchange of expertise and experience in the fields of elementary, secondary and adult education.

As a follow up, NCERT has expressed its willingness to cooperate with the National Book Foundation, Pakistan.

## Blacklisted NGOs connected with HRD activities

## 175. SHRI BALAVANT ALIAS BAL APTE: SHRI VINAY KATIYAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government have blacklisted certain NGOs connected with HRD activities during the last two years;
  - (b) if so, the details thereof along with the reasons therefor; and
  - (c) the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) Yes, Sir. A list of NGOs blacklisted during the last two years is given in the Statement (See below). Blacklisting of NGOs is done in cases where it is found that the NGO is either not in position/existence or not functioning from the given address, or for non submission of Audited Accounts/ Utilisation Certificates, or for submission of fake inspection reports purported to be from the District Magistrate or some other Competent Authority, or where Grants were not utilized for the Projects as per the objectives of the Schemes and for such other administrative and financial irregularities.

(c) Complaints received against NGOs are verified through the concerned State Governments. Wherever considered necessary, NGOs are proceeded against under the relevant provisions of the revenue Recovery Act/ Criminal Procedure Code, in consultation with State Governments. While the blacklisted NGOs shall no more be entitled for Government Grants in future, the Government, from time to time, also reviews and modifies the existing schemes with a view to plug the loopholes in the Schemes, if any.

## Statement

List of the Non-Governmental Organisations (NGOs) blacklisted by the Ministry of Human Resource Development during the last two years

SI. No.	Name of blacklisted NGOs
1.	Anupam, Nawadha Distt. Bihar
2.	Anurag Seva Sansthan, Vaishali, Bihar
3.	Uttari Bihar Vikas Parishad. Sheohar. Bihar
4.	Sewashram, Baniyadhi, Distt. Giridih, Jharkhand
5.	Help Vihar, Jharkhand
6.	Sansadiya Hindi Parishad. New Delhi
7.	Dr. Usha Bala, New Delhi
8.	The Jhanmandal Foundation, Barabati, Maharashtra
9.	J&K Rashtrabhasha Prachar Samiti. Srinagar (J&K)
10.	Thampasewa Hindi Vidyalaya, Manipur
11.	Rashtrabhasha Mahavidyalaya, Imphal, Manipur
12.	Awangkhunau Sahakari Rashtrabhasha Hindi Mahavidyalaya, Manipur
13.	Hindi Parishad Academy Engineering, Ranchi, Jharkhand
14.	The Assam Sahitya Sabha, Jorhat, Assam
15.	Assam Sahitya Sabha, Jorhat, Assam
16.	Assam Sahitya Sabha, Guwahati. Assam
17.	Urvashi Rashtrabhasha, Guwahati, Assam
18.	Urvashi Rashtrabhasha Prachar Vidyalaya, Assam
19.	Hindi Shiksha Sangh, Bangalore
20.	Hindi Shikshan Sangh, Bangalore
21.	Bharatiya Hindi Vidyalaya, Mysore
22.	Bharathi Hindi Vidyalaya, Mysore
23.	Indian Folklore Society, Calcutta
24.	Amar Pragati Charaaur Samjunnay, West Bengal
25.	Rashtrabhasha Hindi Shikshan Parishad. Midnapur, West Bengal
26.	Hindi Vikas Samiti, Madras
27.	Kerala Hindi Sahitya Mandal, Cochin
28.	Dr. T.P. Meenakshi Sundaram President Society, Kerala
29.	Prantiya Samaj Kalyan, Kimin, Nagaland
30.	President Renjyoung Hutancher Ringa. Gangtok, Sikkim
31.	The Friends of Tribal Society (FTS, Kolkata)